NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 536/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: M/s. Yazarina Estates & Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 233 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(Hemont	Advocate for	Lever
	sethi	petitioner	A Comment

ORDER

CSP 535/230-232/NCLT/MB/MAH/2017 CSP 536/230-232/NCLT/MB/MAH/2017 CSP 538/230-232/NCLT/MB/MAH/2017

The Company Petitions allowed.

- Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)